

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A.No.2029/2001  
M.A.No.1700/2001  
M.A.No.1701/2001

(1)

Hon'ble Shri Shanker Raju, Member (J)

New Delhi, this the 16th day of August, 2001

1. Smt. Phool Pati  
w/o Late Sh. Munshi Ram  
  
2. Raj Bhadur  
s/o Sh. Munshi Ram  
r/o God Bhawan Gali No.40  
Sadh Nagar-I  
Palam Colony  
New Delhi.

... Applicants

(By Advocate: Shri Yogesh Sharma)

Vs.

1. Union of India through  
The General Manager  
Northern Railway  
Baroda House  
New Delhi.  
  
2. The Divisional Railway Manager  
Northern Railway  
Firozpur Division  
Firozpur.

... Respondents

O.R.D.E.R(Oral)

By Shanker Raju, Member (J):

Heard the learned counsel for the applicants.

2. The grievance of the applicants is that they are the legal heirs of the deceased Government servant who died in harness on 11.7.1999. According to the applicants, they made a representation to the respondents for consideration of the applicants for appointment on compassionate ground. This has followed another representation. The applicants state that despite expiry of more than one year the respondents are yet to consider the case of the applicants as per the master circular No.16 pertaining to the compassionate appointment. In this back

(S)

ground, it is stated that a direction be issued to the respondents to dispose of their representation filed on 8.9.1999.

3. I have considered the contentions of the applicants. Ends of justice would be met, if the respondents are directed to dispose of the representation made by the applicants on 8.9.1999 pertaining to the request of consideration for appointment on compassionate grounds as per the master circular No.16 ibid. I order accordingly. The respondents are further directed to pass a detailed speaking order within two months from the date of receipt of a copy of this order. However, the applicant if still aggrieves, he is at liberty to take up the appropriate proceedings in accordance with law. The OA is disposed of at the admission stage itself. No costs.

4. A certified copy of this order be sent to the respondents along with a copy of the OA.

S. Raju  
(SHANKER RAJU)  
MEMBER(J)

/RAO/